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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No. 39/BB/2017	-	Admission	230/ 232	Lifetree Cyberworks Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	SHARAN. A. KUKREJA 7022020508.	] FOR APPLICANT	
②	SHRUTI JERE		

Counsel for petitioner is present. The matter is listed today for admission. Heard.  
Counsel for petitioner undertakes to file synopsis giving the name of the Chairman and  
Scrutiniser.

List it on 28.06.2017.

  
MEMBER (J)

  
MEMBER (T)